

(ख) और (ग), मई, [1980 में हुए करार के अनुसार उत्तर प्रदेश में 500 सरकारी नलकूपों के निर्माण के लिए इस समय उत्तर प्रदेश सरकारी नलकूप परियोजना को 18 मिलियन अमरीकी डालर की ऋण सहायता प्राप्त हो रही है। इस के अलावा राज्य द्वारा सुझाई गई निम्नलिखित दो सिंचाई परियोजनाओं पर, विश्व बैंक द्वारा ऋण सहायता दिए जाने के लिए विचार किया जा रहा है।

(1) उत्तर प्रदेश सरकारी नलकूप परियोजना—चरण—दो

(2) उत्तर प्रदेश संयुक्त सिंचाई परियोजना, चरण—एक

(अपर गंगा नहर का आधुनिकीकरण)

वर्तमान संकेतों के अनुसार, इन परियोजनाओं पर विश्व बैंक के वित्त वर्ष 1982 (जुलाई, 1981 से जून, 1982 तक) के दौरान विश्व बैंक के साथ ऋण सहायता के लिए बातचीत होने की संभावना है। परियोजना के विस्तार और ऋण सहायता की मात्रा पर विचार किया जा रहा है।

Concessions sought by mechanised Fishing boat operators

*197. SHRI GEORGE FERNANDES: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Mechanised Fishing Boat Operators in various parts of the country sought certain concessions in regard to the loan repayment, payment of premium on insurance as well as subsidy on H.S.D. oil and fishing requisites; and

(b) if so, what action Government propose to take on their request?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): (a) and (b). Representations have been received in my Ministry seeking concessions in regard to loan repayment, fishing requisites and subsidy on HSD oil. Consultations are being held with the Ministry of Finance and the Department of Petroleum on concessions on loan repayment and HSD oil as they are primarily concerned with these matters. As regards fishing requisites, representations have been referred to the State Governments as the matter essentially falls within their purview.

National perspective plan for water Resources

*198. SHRI H. N. GOWDA:

SHRI D. M. PUTTE GOWDA:

Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a true that a national perspective plan for water resources development has been prepared by his Ministry;

(b) if so, the salient features thereof; and

(c) how it is proposed to achieve optimum use of water and minimise ravages of floods?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): (a) to (c). The Government have formulated a National Perspective for Water Resources Development of Inter-State and International rivers which envisages creation of storage reservoirs on various rivers and transferring, after meeting the reasonable needs of the basin areas, the surplus flows for utilisation in water deficit regions by constructing inter-connecting links. This will help in

optimum utilisation of available waters. The creation of storage reservoirs will also help in reducing incidence of floods in the areas downstream of the reservoirs.

As per rough estimates, the scheme is expected to cost about Rs. 50,000 crores based on present day prices. The proposal envisages irrigation in an additional area of 25 m.ha. by surface flows apart from 10 m.ha. by increased use of ground water and generation of about 40 million KW of power. The Plan is yet to be finalised after carrying out surveys and investigations in consultation with the States.

National Nutrition Policy

*199. SHRI JAGDISH TYTLER:

SHRIMATI KRISHNA SAHI:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government are formulating a 'National Nutrition Policy' with a view to improving the physical capacity of the population; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b). Government is considering a National Nutrition Policy for the country. The object is to direct State efforts to introduce nutrition programmes in several inter-related sectors to promote coordinated development of the main elements of nutrition viz., supply, consumption and efficient utilisation in a strategy with mutually re-inforcing contributions from different aspects of food production, nutrition education, food fortification, supplementary feeding and health measures.

Rehabilitation of Handicapped children

*200. SHRI RAM VILAS PASWAN:

SHRI CHANDRAJIT YADAV:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the precise role of the Central Government in the rehabilitation of handicapped children in the country;

(b) whether Government have at any time made an assessment with regard to the rehabilitation of the handicapped children; if so, result thereof; and

(c) the steps contemplated by Government for their rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) The Central Government seeks to promote rehabilitation of physically handicapped children in close co-operation with the State Governments and voluntary agencies.

(b) and (c). No comprehensive survey has been made regarding the number of disabled children, their disabilities and rehabilitation needs. The Government have, however, formulated some schemes for rehabilitation of disabled persons including children. Significant schemes are as below:—

(i) The scheme of integrated Education for the handicapped.

(ii) The scheme of "Assistance to Voluntary Organisations for the Handicapped" for setting up of training education and rehabilitation facilities.

(iii) Under the scheme of "Scholarships for the Blind, The Deaf